

CC No. 381/19

CBI Vs. Sukhwinder Singh Cheema & Anrs.

16.07.2020

Present: None for CBI.

Ms Tarannum Cheema, Id. counsel for A-2 to A-14 along with Sh. Sushil Bajaj, Id. counsel for A-5 with A-5.

Sh. Amit Khanna, Id. counsel for A-16.

Sh.D.K.Yati, Id. counsel for A-17 along with A-17 in person.

Present matter has been taken up through video conferencing hosted by Mrs Pallavi Sharma, Reader of this Court in terms of office Order No.24/DHC/2020 dated 13.07.2020 passed by the Hon'ble High Court of Delhi and subsequent office Order No. Power/Gaz. /RADC/2020/E-6836-6919 dated 14.07.2020 passed by Id. District & Sessions Judge (PC Act) (CBI), RADC, New Delhi.

The matter is listed in the category of arguments on the application under section 294 Cr.P.C. filed on behalf of A-5.

It is informed that Id. Public Prosecutor is not in a position to join the meeting at this moment.

Sh. Sushil Bajaj Id. counsel for A-5 fairly submits that due to pandemic, he has no access to his file as the same is lying in his office and he is in Gurugram. He further submits that he needs sometime to file certain judgments in support of his arguments on the application under section 294 Cr.P.C.

On request, put up this matter for arguments on the application under section 294 Cr. P. C., on 09.09.2020, Date is given as per the convenience of Id. counsel for A-5. The time of the next video conference meeting shall be communicated lateron.



(Anurag Saini)

Special Judge

(PC Act) (CBI)-11/RADC/ND/16.07.2020

DELU. Muz. New Delhi

CC No. 283/19

CBI Vs. Ravinder Singh & Anrs.

16.07.2020

Present: Sh. Dhan Kishore, Id. Senior PP for CBI.

Sh. Md. Qamar Ali, Id. counsel for A-1 along with A-1.

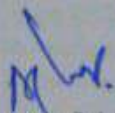
Sh. Sudarshan Rajan, Id. counsel for A-2 and A-3 along with A-2.

Present matter has been taken up through video conferencing hosted by Mrs Pallavi Sharma, Reader of this Court in terms of office Order No.24/DHC/2020 dated 13.07.2020 passed by the Hon'ble High Court of Delhi and subsequent office Order No. Power/Gaz. /RADC/2020/E-6836-6919 dated 14.07.2020 passed by Ld. District & Sessions Judge (PC Act) (CBI), RADC, New Delhi.

Part final arguments heard.

On request, put up for further final arguments, on 06.08.2020. The time of the next video conference meeting shall be communicated later on.




(Anurag Sain)
Special Judge

(PC Act) (CBI)-11/RADC/ND/16.07.2020
दिल्ली न्यायालय (पी.सी.एक्ट) (सी.बी.आई.)
Rouse Avenue Court Complex
डी.डी. मार्ग, नई दिल्ली
D.D.U. Marg, New Delhi